

COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 178 of 2014 &
IA-289 of 2014

Dated 11th August, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Him Urja Pvt. Ltd.
Versus

.... Appellant(s)

Uttrakhand Electricity Regulatory
Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s)

Ms. Swapna Seshadri

ORDER

Admit. Issue notice in the Appeal as well as in I.A. No. 289 of 2014 (Appl. for Stay) to the Respondents returnable on 01.09.2014. Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

Post the matter on **01.09.2014.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Ts/js